

PROCEEDINGS OF THE METROPOLITAN SESSIONS JUDGE-CUM-I ADDL. DISTRICT & SESSIONS JUDGE, RANGA REDDY DISTRICT AT L.B.NAGAR.

Present:- Sri R.Thirupathi
Metropolitan Sessions Judge-Cum
I Addl. District and Sessions Judge,
R.R. District at L.B. Nagar .

Sub: DYING DECLARTIONS - **Modified Orders** - Recording of Dying declarations - Declarations at Osmania General Hospital, Hyderabad and Gandhi Hospital, Secunderabad - Nomination of Metropolitan Magistrates who are working in the Unit of Ranga Reddy HQRs at Malkajgiri, Miyapur, Rajendranagar - **Orders - Issued - Reg.**

Ref: 1. ROC.No.1123/SO/2017, dated 20.11.2017 of the Hon'ble High Court of Judicature at Hyderabad for the State Telangana
2. Lr.Dis.No.8594/2017, dated 25.11.2017 of the Hon'ble Prl. District and Sessions Judge, Ranga Reddy District at Hyderabad.
3.ROC.NO.2701/2021-B.Spl., dt.26.08.2021 of the Hon'ble High Court for the State of Telangana, Hyderabad

Proceedings.No.2316 /2021.

Dated:14/09/2021

In pursuance of the Orders of the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana, Hyderabad under reference 1st and 3rd cited, the following modified orders issued in respect of the arrangements for recording Dying Declarations in Gandhi Hospital, Secuderabad and other hospitals at Secunderabad & Osmania General Hospital, Hyderabad and other hospitals at Hyderabad.

I

Sl.No.	Period	Osmania General Hospital and other hospitals at Hyderabad	
		Officer nominated	In-charge Officer during absence
1.	16.09.2021 to 30.09.2021	XI Addl.Metropolitan Magistrate, Kukatpally.	IX Addl. Metropolitan Magistrate, Kukatpally
2.	01.10.2021 to 08.10.2021	VIII Addl.Metropolitan Magistrate, Kukatpally	XI Addl. Metropolitan Magistrate, KUKatpally
3.	09.10.2021 to 11.10.2021	IX Addl. Metropolitan Magistrate, Kukatpally	XI Addl. Metropolitan Magistrate, KUKatpally
4.	12.10.2021 to 15.10.2021	XI Addl. Metropolitan Magistrate, KUKatpally	IX Addl. Metropolitan Magistrate, Kukatpally

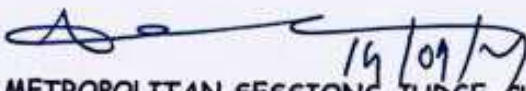
II

Sl.No.	Period	Gandhi Hospital and other hospitals at Secunderabad	
		Officer nominated	In-charge Officer during absence
1.	12.09.2021 to 14.09.2021	XI Addl.Metropolitan Magistrate, Kukatpally.	IX Addl. Metropolitan Magistrate, Kukatpally
2.	15.09.2021 to 18.09.2021	XVIII Addl.Metropolitan Magistrate, Malkajgiri	XIX Addl. Metropolitan Magistrate, Malkajgiri
3.	19.09.2021 to 22.09.2021	XIX Addl. Metropolitan Magistrate, Malkajgiri	XVIII Addl.Metropolitan Magistrate, Malkajgiri
4.	23.09.2021 to 26.09.2021	XV Addl. Metropolitan Magistrate, Rajendranagar	XVI Addl. Metropolitan Magistrate, Rajendranagar
5.	27.09.2021 to 15.10.2021	XVI Addl. Metropolitan Magistrate, Rajendranagar	XV Addl. Metropolitan Magistrate, Rajendranagar

All the Metropolitan Magistrates concerned are required to inform their residential address and telephone numbers to this Office.

Further they are hereby directed not to apply for any kind of leave during the period in which they are nominated to record the Dying Declarations and in case of unavoidable circumstances only, they may apply for leave duly explaining the circumstances in detail in writing atleast (3) days in advance by obtaining the consent of other Presiding Officer who is willing to attend the duty of recording Dying Declarations and shall not leave the Head Quarters before the leave is granted. The orders shall come into force with immediate effect.

The receipt of the above proceedings shall be acknowledged.


14/09/17
METROPOLITAN SESSIONS JUDGE-CUM-
I ADDL. DISTRICT & SESSIONS JUDGE,
RANGA REDDY DISTRICT AT L.B. NAGAR.

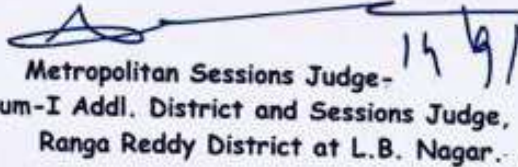
To:

1. The Metropolitan Magistrates, Cyberabad, R.R. District.
 2. The Commissioner of Police, Rachakonda
 3. The Commissioner of Police, Cyberabad
 4. The Commissioner of Police, Hyderabad.
 5. The Superintendent, Osmania General Hospital, Hyderabad.
 6. The Superintendent, Gandhi Hospital, Secunderabad.
 7. The President, Bar Associations, Malkajgiri, Rajendranagar, Kukatpally.
- Copy to:
1. The Prl. District and Sessions Judge, Ranga Reddy District at L.B. Nagar.
 2. The Metropolitan Sessions Judge, Hyderabad.

Copy submitted to:
The Hon'ble Registrar General,
High Court of Judicature at Hyderabad for the State of Telangana.

Residential Address and mobile numbers of Junior Civil Judges & Metropolitan Magistrates, Cyberabad, Ranga Reddy District as on 14.09.2021

Sl. No.	Name of the Court/Officer	Residential Address	Mobile Number
1	2	3	4
1	Smt. G. Kavitha, Addl. Junior Civil Judge-XVII Metropolitan Magistrate, Rajendranagar	Satweda Heights, Flat No.201, Plot No.41, Road No.2, Samathapuri Colony, Nagole, Range Reddy District-500060.	8106877396
2	Smt. E. Sucharitha, XVI Addl. Metropolitan Magistrate, Rajendranagar	Flat No.1605, LH 14, Lancohills, Manikonda, Cyberabad.	7799302345
3	Sri G. Prabhakar, I AJCJ-cum-XVIII Addl. MM, Malkajgiri	Q.No.G-1, 276, West Marredpally, Secunderabad, Opp: Pushpagiri Eye Hospital	9441162744
4	Smt. B. Soujanya II AJCJ-cum-XIX AMM Cyb at Malkajgiri	Villa No.26, MYE Villa's, Mallapur, Near Food Corporation of India	9849332216
5	Smt. B. Bhavani, VIII Addl. Metropolitan Magistrate, Kukatpally	Flat No.102, Metro Paradise, Matrusree Nagar, Miyapur- 500049.	9963612594
6	Smt. S. Sreedevi, IXAMM, Kukatpally at Miyapur.	Flat No.G.06, Sri Ramasai Apartments, Block No.B H.No.16-2-836/15, in Sy.No.299/1, Saidabad Colony, Gaddiannaram, Hyderabad	6281971368
7	Sri K. Dasharatha Ramaiah, III AJCJ-XI Addl. MM, Prashanthnagar, Kukatpally, Cyb	Flat No.111, Endeccos County Appartments, Street No.2, CZECH Colony, Sanathnagar.	8686884898


 Metropolitan Sessions Judge-
 cum-I Addl. District and Sessions Judge,
 Ranga Reddy District at L.B. Nagar.